

# THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

Dated, Shillong \_\_ November, 2016.

No. HCM.III/255/2016/\_\_\_\_\_. It is hereby notified for general information of all concerned that in case of any urgent matters being filed during Christmas/Winter Vacations, the roster is made in the following order:-

- |                             |   |                                 |
|-----------------------------|---|---------------------------------|
| 1. 19.12.2016 to 04.01.2017 | - | Hon'ble Mr. Justice S.R. Sen.   |
| 2. 05.01.2017 to 25.01.2017 | - | Hon'ble Mr. Justice V.P. Vaish. |

By Order,

  
REGISTRAR GENERAL

Memo No. HCM.III/255/2016/4457 Dated, Shillong 16<sup>th</sup> November, 2016.  
Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
5. The Private Secretary to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
6. The PA to Registrar General, High Court of Meghalaya, Shillong.
7. The Advocate General, High Court of Meghalaya, Shillong.
8. The Registrar (Admn.), High Court of Meghalaya, Shillong.
9. The Deputy Registrar (Admn.), High Court of Meghalaya, Shillong.
10. The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
11. The Chief Librarian, High Court of Meghalaya, Shillong.
12. The Assistant Registrar (Recruitment), High Court of Meghalaya, Shillong.
13. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
14. The Assistant Registrar (Records), High Court of Meghalaya, Shillong.
15. The Superintendent (Judl), High Court of Meghalaya, Shillong.
16. The Central Government Counsel, High Court of Meghalaya, Shillong.
17. Mr. \_\_\_\_\_, Sr. Advocate, High Court of Meghalaya, Shillong.
18. President/Secretary, High Court Bar Association, Shillong.
19. President/Secretary, Shillong Bar Association, Shillong.
20. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
21. The Court Masters, High Court of Meghalaya, Shillong.
22. Notice Board.
23. Office file.

  
REGISTRAR GENERAL